

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 213 of 2017

IN THE MATTER OF:

Archer Power System Pvt. Ltd. ...Appellant

Vs

Cascade Energy Pvt. Ltd. & 4 Ors.Respondents

With

Company Appeal(AT) No. 296 of 2017

IN THE MATTER OF:

Archer Power System Pvt. Ltd. ...Appellant

Vs

Cascade Energy Pvt. Ltd. & Ors.Respondents

Present:

For Appellant: Mr. Rana Mukherjee, Sr. Advocate, Mr. Satish Parasaran, Sr. Advocate along with Mr. Goutham Shivshankar and Mr. Shantanu Singh, Advocates

For Respondent: Mr. Nitin Saravanan, Ms. Arunima Singh, Ms. Priyadarshini, Advocates

ORDER

12.09.2019 Due to paucity of time, the matters could not be taken up.
Post these appeals 'For Orders' on **11th November, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)